

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.1751  
TO BE ANSWERED ON 30.07.2015**

**AGREEMENT WITH NEPAL**

**1751. DR. GOKARAJU GANGA RAJU:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether any agreement has been signed with Nepal to trade power; and**
- (b) if so, the details thereof?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL AND NEW & RENEWABLE ENERGY**

**( SHRI PIYUSH GOYAL )**

**(a) & (b) : Yes, Madam. An Agreement on “Electric Power Trade Cross – Border Transmission Interconnection and Grid connectivity” was signed with Nepal on 21.10.2014.**

**The Agreement will facilitate and further strengthen cross-border electricity transmission, grid connectivity and power trade between India and Nepal. The Agreement will also provide a framework for imports, by Indian entities, of surplus power generated from future hydroelectric plants in Nepal, on mutually acceptable terms and conditions.**

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